

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 849 of 2020

IN THE MATTER OF:

Mohan Gems & Jewels Pvt. Ltd.
Through its Liquidator, Debashish Nanda **...Appellant**

Versus

Vijay Verma & Anr. **...Respondents**

Present:

For Appellant: **Mr. Sumant Batra, Mr. Rahul Mendiratta, Advocates**
For Respondents: **Mr. Abhishek Parmar, Advocate with Mr. Vijay Verma,**
Respondent in person for R-1.
Ms. Madhavi Divan, ASG Mr. Sahil Monga and Mr.
Apoorv Khator, Mr. Vikas Mehta, Mr. Sunil Kumar,
Advocates for R-2.

ORDER
(Through Virtual Mode)

01.02.2021: Pleadings are complete. Ms. Madhavi Divan, learned counsel representing Respondent No. 2 (IBBI) submits that she has filed written submissions spanning about seven pages. She seeks to file revised written submissions in abridged form not spanning more than three pages. She is permitted to file the same within one week with advance copy to counsel for other parties.

List the appeal 'for hearing' on **22nd February, 2021 at 2:00 PM.**

Interim direction to continue.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)